

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No.102  
C.P.(IB)/95(AHM)2021

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Abhin Pharmaceuticals  
V/s  
Ambition Mica Ltd

.....Applicant

.....Respondent

**Order delivered on: 13/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : none  
For the Respondent : Mr. Sunil Bhavsar, Proxy Adv.

**ORDER**

None is present for the applicant despite calling the matter.

Ld. Proxy Counsel Mr. Sunil Bhavsar appears on behalf of Mr. Sandeep Bhatt, Adv for the respondent.

Re-list the matter for hearing/dismissal on 13.10.2023.

-SD-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**